

IA No.834/2022

Monthly report for the month of May 2022 along with affidavit has been filed by Mr. Ashok Kumar Gulla, Liquidator vide diary No.01313 dated 23.06.2022. The same is taken on record subject to just exceptions. Thus, IA No. 834/2022 is disposed of accordingly.

IA No.1255/2022

Monthly report for the month of June 2022 and July 2022 along with affidavit has been filed by Mr. Ashok Kumar Gulla, Liquidator vide diary No.02000 dated 24.08.2022. The same is taken on record subject to just exceptions. Thus, IA No. 834/2022 is disposed of accordingly.

IA No.590/21, IA No.22/20, IA No.60/20, IA No.33/20
IA No.136/20, IA No.40/21, IA No.97/21, IA No.51/21
IA No.128/22, IA No.307/22, IA No.1260/22

Compliance of previous order be made in all these IAs. List on 05.12.2022.

SD/-
(Prasanta Kumar Mohanty)
Member (Technical)

SD/-
(Harnam Singh Thakur)
Member (Judicial)

3 November, 2022
DS

IA No.590/21, IA No.22/20, IA No.60/20, IA No.33/20
IA No.136/20, IA No.40/21, IA No.97/21, IA No.51/21
IA No.128/22, IA No.307/22, IA No.1260/22, IA No.834/22
& IA No.1255/22
In
CP (IB) No. 201/Chd/Hry/2018